

**IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH**  
***(through Hybrid Mode)***  
**COURT-I**

Item No. 137

CA No. 79/22, 142/23  
And  
CP No. 66/Chd/Chd/2021

**IN THE MATTER OF:**

Raj Kumar HUF

...Petitioner

Vs.

Jagan Nath Brij Pvt. Ltd.

...Respondents

**Under Section:**     **56, 58, 59, 206, 213, 241, 242, 447, 448, CA 2013 & R 11,**  
                                  **NCLT**

Since the Hon'ble Member (Technical) is on leave, the matter is  
adjourned to 22.03.2024.

-sd-  
Court Officer

February 02, 2024  
SM